

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 243 of 2014

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Municipal Corporation of Greater Mumbai ... Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Harinder Toor
Ms. Tanu Priya Gupta a/w
Mr. R. Dubal
Mr. S.S. Jadhav (Reps.)**

**Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr.Adv.
Ms. Poonam Verma
Mr. Akshat Jain for R.2**

ORDER

At the request of the learned counsel for Appellant, post the
matter on **09.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Hcj/Ts